NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH

NEW DELHI

C.P NO. 49/2007 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> Shri.S.K MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2016

NAME OF THE COMPANY:

S. Gurlal Singh Grewal & Ors.

V/s.

M/s. Uppar India Steel Manufacturing & Engineering Company Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	^	h Kalia ADV	3 Respondent	Jamudlu
2.	Samuel	lu Gogia ADV.	J No!	James
3 .	Sarad	1 K. Sunny	7 2 11	U .
		brocate	' Petitioners	Sarad

Order

This is an application for transfer of Petition bearing CP No. 49 of 2007 with all the attendant applications/pleadings before the Hon'ble Member Shri B.S.V. Prakash Kumar at Mumbai Bench as the matter had been heard by the learned Member earlier in Company Law Board.

It is not such a complicated and long matter which may necessitate the transfer 2. and, moreover, the Technical Member in any case has to hear the arguments afresh.

Accordingly, the application (CA 72/PB/2016) is dismissed.

CHIEF JUSTICE M.M. KUMAR)

(PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

23rd August, 2016 (P.K. Sud)